

(b) if so, the reaction of Government thereon?

**THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI K. S. RAMASWAMY) :** (a) and (b). Yes, Sir. Government of India has since co-sponsored a resolution for adoption by the United Nations Committee on Colonialism deploring the International Olympic Committee's continued recognition of the so-called "National Olympic Committee of Rhodesia" and the invitation extended to Rhodesia to participate in the forthcoming Olympic Games at Munich and urging the International Olympic Committee to take urgent steps to suspend the so-called "National Olympic Committee of Rhodesia" from its membership and annual forthwith the invitation to Rhodesia for the Olympic Games at Munich. The resolution was adopted. The Indian Olympic Association is also being informed accordingly.

**Injustice done to Former Deputy Librarian, National Library, Calcutta.**

1926. **SHRI SAMAR GUHA :** Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether a memorandum dated 1st July, 1970 signed by National Professors, Vice-Chancellors, eminent educationists, well known historians and other intellectuals was submitted to the former Education Minister drawing the attention of Government to the injustice done to the former Deputy Librarian, National Library Calcutta;

(b) if so, the text of the memorandum and the names of signatories; and

(c) the steps taken by Government to remedy the injustice caused to him?

**THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (PROF. D.P. YADAV) :** (a) No, Sir.

(b) and (c). Question does not arise.

**Loans given by Public Sector Financial Institutions to Prisons/Institutions**

1927. **SHRI JAGADISH BHATTACHARYA :** Will the Minister of FINANCE be pleased to state :

(a) the total amount of loan given by the Public Sector Financial Institutions in the financial years 1969-70 and 1970-71; and

(b) the names of persons or institutions which have received loans to the extent of rupees fifty lakhs or more during the above period ?

**THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN) :** (a) and (b). The required information in respect of the two All India Public Sector financial institutions namely the Industrial Development Bank of India and Industrial Finance Corporation of India is given in Statements I & II laid on the Table of the House. [Placed in Library. See No. LT-387/71]

**'Book Banks' in Secondary Schools and Higher Educational Institutions**

1928. **SHRI JYOTIRMOY BOSU :** Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether the Education Commission 1964-66 recommended that -

(i) a programme of 'Book Banks' should be developed in Secondary Schools and in Institutions of higher education and

(ii) grant for the purchase of books should be made to more talented of the students;

(b) if so, the steps taken by Government to implement the said recommendations; and

(c) the results of the steps so far taken?

**THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV) :** (a) Yes, Sir.

(b) and (c). As School Education is a State subject and the Education Commission has recommended that the State Education Departments should have a fund at their disposal to assist book-banks in secondary schools, the recommendation of the Commission has been forwarded to State Governments for their consideration and necessary action.

As for institutions of higher education, the University Grants Commission has recently